National Company Law Tribunal

Allahabad Bench

CPNO. 2/ND 2007

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: Sudayshan Downs Put Ltd & ons

SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the companies Act of 1956

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	ADERU THUDON BCS		Respondent.	Areso Tendora.
<u>2.</u>	SAURPIBH SRI	MITANA Adw	Pelm-	A second

CP No.2/ND/2008

Sh. Ankit Kumar Singh PCS, proxy for Sh. Saurabh Srivastava, Advocate for petitioner. Sh. Adesh Tandon PCS, for Respondent Company. He files Counter to application for restoration of interim order passed earlier in favour of the petitioner.

Therefore, the case is fixed for argument.

Dated:11.12.2017

H.P. Chaturvedi, Member (Judicial)

Typed by: Md, Zaid (Stenographer,

Later on

Sh. Saurabh Srivastava Advocate, appeared for petitioner and requested for continuance of interim order dated 09.11.2017. Hence, the same is continued until further order.

The matter to be listed on 11th January, 2018

Dated:11.12.2017

H.P. Chaturvedi, Member (Junion,

Typed by: Md. Zaid (Stenographer)